

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/6838/2026 ARBP/7/2026	S M CONSULTANTS PRIVATE LIMITED, BBSR VS BHUBANESWAR SMART CITY LIMITED	ABHISHEK DASH VS	// (//
2	D-BLAPL/4917/2026 BLAPL/1707/2026	KIRAN KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0001366/2025
3	D-BLAPL/4918/2026 BLAPL/1708/2026	UTTAM PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /12 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000040/2026
4	D-BLAPL/4919/2026 BLAPL/1709/2026	SK. IMRAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /17 /2023 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000052/2023
5	D-BLAPL/4930/2026 BLAPL/1710/2026	SURESH SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000037/2025
6	D-BLAPL/4996/2026 BLAPL/1711/2026	RANJAN KUMAR SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /452 /2021 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000065/2022
7	D-BLAPL/5002/2026 BLAPL/1712/2026	NAREN RAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	M.V.79 /177 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000072/2025
8	D-BLAPL/5011/2026 BLAPL/1713/2026	BABLU MANHIRA @ MANIRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /8 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000030/2026
9	D-BLAPL/5013/2026 BLAPL/1714/2026	RAKESH SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /300 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000110/2025
10	D-BLAPL/4956/2026 BLAPL/1715/2026	RABINDRA BEHERA VS STATE OF ODISHA	SAYANTAN PANDA VS	BADAGODA P.S. /542 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000002/2026
11	D-BLAPL/2732/2026 BLAPL/1716/2026	AKASH PADHI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /719 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000098/2025

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12	D-BLAPL/3978/2026 BLAPL/1717/2026	TRILOCHAN @ RAHUL SIKA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /629 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001679/2025
13	D-BLAPL/5050/2026 BLAPL/1718/2026	AJAY KUMAR SAH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003584/2025
14	D-BLAPL/4880/2026 BLAPL/1719/2026	LADA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /3 /2012 ASST. SESSION JUDGE,KORAPUT(Korap CT/0000139/2025
15	D-BLAPL/4881/2026 BLAPL/1720/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /2 /2012 ADDL DISTRICT AND SESSIONS JUDGE CT/0000170/2025
16	D-BLAPL/5057/2026 BLAPL/1721/2026	NIRANJAN PARIMANIK @ CHAGU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /385 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000094/2025
17	D-BLAPL/4891/2026 BLAPL/1722/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /387 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001266/2025
18	D-BLAPL/4907/2026 BLAPL/1723/2026	NARESH KEDIA @ TINKU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /528 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001149/2024
19	D-BLAPL/5066/2026 BLAPL/1724/2026	NIROJ KUMAR BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /107 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000760/2025
20	D-BLAPL/4911/2026 BLAPL/1725/2026	SUBASISH DAS VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000133/2025
21	D-BLAPL/4913/2026 BLAPL/1726/2026	DEBENDRA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /12 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000040/2026
22	D-BLAPL/4914/2026 BLAPL/1727/2026	AMIT KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /183 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000098/2025
23	D-BLAPL/5068/2026	BITHAL MUKHI	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /380 /2025

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	BLAPL/1728/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
24	D-BLAPL/4154/2026 BLAPL/1729/2026	JAGNYA PATRA VS STATE OF ODISHA	AMARENDRA SAHOO VS	BANARAPAL /452 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2025
25	D-BLAPL/5069/2026 BLAPL/1730/2026	RASMI RANJAN SAHOO VS STATE OF ODISHA	SEPHALEE DAS VS	RASOL /189 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000529/2025
26	D-BLAPL/4775/2026 BLAPL/1731/2026	BAGHRAY @ BAGAI MURMU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /47 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000074/2024
27	D-BLAPL/5035/2026 BLAPL/1732/2026	URDHABA PANDAKA @ KANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
28	D-BLAPL/5039/2026 BLAPL/1733/2026	SATYA SAMIR @ SATYASUNDAR BISWAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	SORO /1105 /2025 J.M.F.C.,SORO(Baleshwar) CT/0002082/2025
29	D-BLAPL/5040/2026 BLAPL/1734/2026	DHUSA MUKHI @ DHUSA @ DUSA MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUTH VS	BARIPADA TOWN /380 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
30	D-BLAPL/4957/2026 BLAPL/1735/2026	GOBINDA BIBHAR @ GOVINDA BIBHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TITILAGARH /344 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000462/2025
31	D-BLAPL/4443/2026 BLAPL/1736/2026	ARJUN NAYAK VS STATE OF ODISHA (CBI)	BHAGABAT PRASAD RATH VS	S.P.(CID-CRL),CUTTACK /7 /2025 SPECIAL C.J.M.(CBI),BHUBANESWAR(Khordha) Spe/0000029/2025
32	D-BLAPL/5070/2026 BLAPL/1737/2026	MAMATA NAGESH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SINAPALI /130 /2025 ADDL. DIST. AND SESSIONS JUDGE,KHORDHA ST/0000243/2025
33	D-BLAPL/4696/2026 BLAPL/1738/2026	BISHNU HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /134 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000111/2025
34	D-BLAPL/4865/2026 BLAPL/1739/2026	SOUBHAGYA NAIK @ BAGHA VS	SAPAN KUMAR LENKA VS	SPECIAL CRIME UNIT /13 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)

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35	D-BLAPL/4866/2026 BLAPL/1740/2026	STATE OF ODISHA SUMANTA NAIK @ SUSANTA VS	SAPAN KUMAR LENKA VS	CT/0002354/2025 SPECIAL CRIME UNIT /13 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
36	D-BLAPL/4867/2026 BLAPL/1741/2026	STATE OF ODISHA HEMANTA BEHERA VS	PARTHA SARATHI DAS VS	CT/0002354/2025 GHASIPURA /51 /2026 SPECIAL JUDGE,ANANDAPUR(Kendujha
37	D-BLAPL/5102/2026 BLAPL/1742/2026	STATE OF ODISHA SATYABAN SANTOSH KUMAR DAKUA @ SATYABAN DAKUA VS	SANTOSH KUMAR MAHANTY VS	Spl/0000006/2026 / /0 A.D.J.,KODALA(Ganjam)
38	D-BLAPL/5105/2026 BLAPL/1743/2026	STATE OF ODISHA LAMBODAR DANSANA VS	BISWAJIT NAYAK VS	2(A)CC/0000001/2026 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
39	D-BLAPL/5106/2026 BLAPL/1744/2026	STATE OF ODISHA LINGA SAHU VS	BISWAJIT NAYAK VS	SPL. 2(a)C.C./0000016/2025 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
40	D-BLAPL/4906/2026 BLAPL/1745/2026	STATE OF ODISHA ADITYA PATRA VS	AMITAV TRIPATHY VS	SPL. 2(a)C.C./0000016/2025 GURUNDIA /46 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH
41	D-BLAPL/5118/2026 BLAPL/1746/2026	STATE OF ODISHA SUNNY KUMAR VS	SURYAKANTA DWIBEDI VS	Spl/0000109/2025 RAIKIA /22 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
42	D-BLAPL/5121/2026 BLAPL/1747/2026	STATE OF ODISHA CHAMPAI MUNDA VS	DIBYA JYOTI SAHOO VS	Spl/0000068/2026 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
43	D-BLAPL/5123/2026 BLAPL/1748/2026	STATE OF ODISHA MANOJ KUMAR NAIK VS	SANTOSH KUMAR MAHANTY VS	2(A)CC/0000002/2026 BHANJANAGAR /53 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
44	D-BLAPL/5113/2026 BLAPL/1749/2026	STATE OF ODISHA SUMIT BEHERA VS	KARUNAKAR RATH VS	GR/0000071/2026 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
45	D-BLAPL/5164/2026 BLAPL/1750/2026	STATE OF ODISHA UMAKANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	2(A)CC/0000005/2026 BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026

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46	D-BLAPL/4650/2026 BLAPL/1751/2026	BIKASH KUMAR MALIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	SORO /1050 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001991/2025
47	D-BLAPL/4869/2026 BLAPL/1752/2026	SUNIL SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	GOLANTHARA (BERHAMPUR) /459 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000020/2026
48	D-BLAPL/4879/2026 BLAPL/1753/2026	CHANDAN SHUKLA VS UNION OF INDIA	RAJIB LOCHAN PATTNAIK VS	NCB BHUBANESWAR /4 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000112/2021
49	D-BLAPL/5045/2026 BLAPL/1754/2026	DEEPAK KUMAR SAHUKAR VS STATE OF ODISHA	MANAS RANJAN BAUG VS	BADAGODA P.S. /542 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000002/2026
50	D-BLAPL/5127/2026 BLAPL/1755/2026	AKASH DELKI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /70 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000042/2024
51	D-BLAPL/3633/2026 BLAPL/1756/2026	JITUN @ JITANU PARIDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /412 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000020/2026
52	D-BLAPL/4949/2026 BLAPL/1757/2026	PABITRA NAG VS STATE OF ODISHA	SARBESWAR SAHOO VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
53	D-BLAPL/4950/2026 BLAPL/1758/2026	BULU KHILLA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
54	D-BLAPL/5128/2026 BLAPL/1759/2026	NANDAN SETH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /265 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000093/2025
55	D-BLAPL/4988/2026 BLAPL/1760/2026	LAKSHYA RANJAN MOHARANA @ LAKHYA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	CANTONMENT ROAD /218 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001429/2024
56	D-BLAPL/5154/2026 BLAPL/1761/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHHEND /307 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003836/2025
57	D-BLAPL/5170/2026	KANHA CHHATRIA @ BUTI	SUNIL KUMAR PANDA	KUCHINDA /429 /2024

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	BLAPL/1762/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000050/2024
58	D-BLAPL/4846/2026 BLAPL/1763/2026	SANJEEB NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
59	D-BLAPL/5177/2026 BLAPL/1764/2026	JITENDRA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	TIKABALI /103 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000109/2025
60	D-BLAPL/4937/2026 BLAPL/1765/2026	GOURANGA MALIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000991/2025
61	D-BLAPL/5137/2026 BLAPL/1766/2026	RABINDRA GOCHHAYAT VS STATE OF ODISHA	KIRTAN BADHEI VS	// 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000121/2025
62	D-CMP/6708/2026 CMP/329/2026	DHIRENDRA KUMAR MALLICK VS RAJENDRA KU. MAJHI	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000042/2021
63	D-CMP/6538/2026 CMP/330/2026	ARATI JENA VS KAMAL KUMAR MOHANTY	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2026
64	D-CMP/7251/2026 CMP/331/2026	MRUTYUNJAY BHUTIA VS JAGANNATH BHUTIA	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),TALCHER(Anugul) CS/0000018/2005
65	D-CMP/49680/2025 CMP/332/2026	BINOD PRADHAN @ BINOD BIHARI PRADHAN VS SPECIAL LAND ACQUISITION COLLECTOR, ANGUL	M. BALAKRISHNA RAO VS	// CIVIL JUDGE (SD),ANGUL(Anugul) EC/0000006/2021
66	D-CMP/6684/2026 CMP/333/2026	BASANTI DEY @ JENA VS SANJAY KUMAR DEY	VIVEKANANDA JENA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000621/2013
67	D-CMP/6877/2026 CMP/334/2026	SUKANTI SATPATHY VS PRAVAKAR MOHAPATRA	ANUP UDAYA SENAPATI VS	// ADDL.CIVIL JUDGE(SD),TALCHER(Anugul) CC/0000032/2020
68	D-CMP/7092/2026 CMP/335/2026	JAYASHREE HOME PROJECTS, KHORDHA VS	PRABIN DAS VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR

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69	D-CMP/6551/2026 CMP/336/2026	GOBINDA CHANDRA SAHOO KUNJA BIHARI MOHAKUD VS BIJAY MOHAKUD	KABIR KUMAR JENA VS	CRREV/000009/2025 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000026/2023
70	D-CMP/6701/2026 CMP/337/2026	KESHAB CHARAN MISHRA VS SRINATH MISHRA	SANGITA MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000353/2017
71	D-CMP/7366/2026 CMP/338/2026	ARUN KUMAR MOHAPATRA VS BISWANATH KAR	SOUGAT DASH VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) IA/0000025/2026
72	D-CONTC/5343/2026 CONTC/1103/2026	BHAGIRATHI PRADHAN VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// () //
73	D-CONTC/5798/2026 CONTC/1104/2026	RAJANIKANTA SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
74	D-CONTC/5804/2026 CONTC/1105/2026	BAPUNBHAI PRADHAN VS PRADEEP KUMAR NAG, D.E.O, BOLANGIR	ADV. VS	// () //
75	D-CONTC/5810/2026 CONTC/1106/2026	CHANDRA DHWAJA MEHER VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
76	D-CONTC/6030/2026 CONTC/1107/2026	ANUPAMA KHUNTIA VS DR.PRADEEP KUMAR GURU, DIRECTOR HEALTH SERVICES, ODISHA	ADV. VS	// () //
77	D-CONTC/6150/2026 CONTC/1108/2026	MANORAMA JENA VS SIDDHARTHA GOURAB PARIDA (ORS), ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// () //
78	D-CONTC/5929/2026 CONTC/1109/2026	JAGABANDHU PRADHAN VS DIPAK KUMAR PARHI, SUPT. OF SANSKRIT STUDIES, PURI	ADV. VS	// () //
79	D-CONTC/45938/2025 CONTC/1110/2026	HARE KRUSHNA BISOI VS JUGAL KISHOR KUMAR BANOTH,IPS	ADV. VS	// () //

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80	D-CONTC/5970/2026 CONTC/1111/2026	CHUDAMANI MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// 0
81	D-CONTC/6205/2026 CONTC/1112/2026	SK.TAHAZUD HODA VS DIPTESH PATNAIK, IPS	ADV. VS	// 0
82	D-CONTC/6666/2026 CONTC/1113/2026	SK. ANWAR ALI VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	SWAPNIL ROY VS	// 0
83	D-CONTC/6668/2026 CONTC/1114/2026	PRIYABRATA GARANAYAK VS SAGAR MOHANTY, ENGINEER IN CHIEF RESOURCES ,BHUBANESWAR	SWAPNIL ROY VS	// 0
84	D-CONTC/7054/2026 CONTC/1115/2026	GOVERNING BODY GANGADHAR MOHAPATRA LAW COLLEGE ,PURI VS PROF. DR.KAMALJEET SINGH, V.C., MADHUSUDAN LAW UNIVERSITY, STATION ROAD, CUTTACK	SUDARSHAN NANDA VS	// 0
85	D-CONTC/7333/2026 CONTC/1116/2026	NIRANJAN DAS VS RABI NARAYAN ACHARYA, TAHASILDAR, KENDRAPARA	DHANANJAYA MUND VS	// 0
86	D-CONTC/5971/2026 CONTC/1117/2026	MOHAN CHARAN MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING	ADV VS	// 0
87	D-CONTC/6283/2026 CONTC/1118/2026	BINODINI NAYAK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0
88	D-CONTC/6232/2026 CONTC/1119/2026	BALABHADRA PURTY VS SURYAWANSHI MAYUR VIKASH, COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE.	ADV VS	// 0
89	D-CONTC/6085/2026 CONTC/1120/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, CHHATAPIPAL VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S.	ADV. VS	// 0
90	D-CONTC/7034/2026 CONTC/1121/2026	CHITTA RANJAN PATRA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
91	D-CONTC/6555/2026	PRAFULLA KUMAR SAHOO	ADV.	//

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	CONTC/1122/2026	VS GOURAV KUMAR JENA, D.M., OSRTC, BHUBANESWAR	VS	() //
92	D-CRLA/4618/2026 CRLA/198/2026	PRAKASH SAMAL VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000092/2024
93	D-CRLA/4874/2026 CRLA/199/2026	AJAY KUMAR JENA @ BABULA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BAISINGA /637 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000071/2025
94	D-CRLA/3145/2026 CRLA/200/2026	UMESH CHANDRA SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SAMAL VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/000037/2010
95	D-CRLA/4338/2026 CRLA/201/2026	BAINAPALLI CHANDRASEKHAR @ SEKHAR @ B.CHANDRA SEKHAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /281 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/000044/2024
96	D-CRLA/4731/2026 CRLA/202/2026	CHANDRASEKHAR SAHOO VS VICTIM	PRASHANTA KU. NAYAK VS	// AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000106/2023
97	D-CRLA/5052/2026 CRLA/203/2026	ARDU DIBAKAR VS STATE OF ODISHA	GOPINATH MISHRA (SR. ADV.) VS	DIGAPAHANDI /92 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000122/2022
98	D-CRLMC/4794/2026 CRLMC/573/2026	UMA SANKAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA P.S.(BBSR) /375 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002456/2025
99	D-CRLMC/4943/2026 CRLMC/574/2026	TUTU DEBANATH VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /173 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001644/2025
100	D-CRLMC/5044/2026 CRLMC/575/2026	PRADIPTA KUMAR BISWAL VS JAYAPRAKASH AGARWAL	NARENDRA PRASAD RATH VS	//0 J.M.F.C.,PURI(Puri) ICC/0000004/2025
101	D-CRLMC/5126/2026 CRLMC/576/2026	BIBHUTI RANJAN DAS VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	KHANTAPADA /140 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000409/2025
102	D-CRLMC/961/2026 CRLMC/577/2026	SANDEEP PATNAIK VS	SILABHADRA SASTRY VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur)

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103	D-CRLMC/5145/2026 CRLMC/578/2026	STATE OF ODISHA SANTUA@SANTOSH SWAIN VS	ASHOK KUMAR SAHOO VS	ICC/0000172/2024 KENDRAPARA SADAR /343 /2021 A.D.J.,KENDRAPARA(Kendrapara) TR/0000084/2021
104	D-CRLMC/5134/2026 CRLMC/579/2026	STATE OF ODISHA MOHAMMAD SIRAJ KHAN VS	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /116 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000923/2022
105	D-CRLMC/5150/2026 CRLMC/580/2026	STATE OF ODISHA SUPRAVAT MOHAPATRA VS	RABI NARAYAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000084/2023
106	D-CRLMC/5129/2026 CRLMC/581/2026	STATE OF ODISHA PRASANNA NANDA@ PRASANNA KUMAR NANDA VS	ANANTA NARAYAN PATTANAYAK VS	// J.M.F.C.,BHUBANESWAR(Khordha) CMC/0001811/2025
107	D-CRLMC/5332/2026 CRLMC/582/2026	ASHA KUMARI BADRINATH PATRA VS	P.ANUP DASH VS	POLASARA PS /420 /2025 () //
108	D-CRLMC/4664/2026 CRLMC/583/2026	STATE OF ODISHA PHAMPA@SARAT CHANDRA SWAIN@FAMPA@SARAT SWAIN VS	PRAVASH CHANDRA JENA VS	FATEGARH /39 /2005 C.J.M.,NAYAGARH(Nayagarh) ST/0000005/2006
109	D-CRLMP/4208/2026 CRLMP/231/2026	STATE OF ODISHA SNIGDHA JOSHI VS	ASHIS KUMAR MISHRA VS	// () //
110	D-CRLMP/4509/2026 CRLMP/232/2026	STATE OF ODISHA PRAGYAN JYOTI BARIK VS	PADMA CHARAN PATTANAIAK VS	BALIANTA P.S. /521 /2025 () //
111	D-CRLMP/4715/2026 CRLMP/233/2026	STATE OF ODISHA LAMBODAR DANDASENA VS	DHIRENDRA KUMAR MOHAPATRA VS	// () J.M.F.C,HEMGIR(Sundargarh)
112	D-CRLMP/5168/2026 CRLMP/234/2026	SHESHADEV PATEL VICTIM VS	KABIRAJ PRADHAN VS	ICC/0000042/2020 BHARATPUR PS /808 /2025 () //
113	D-CRLMP/4225/2026 CRLMP/235/2026	STATE OF ODISHA RASMITA MAHAKUD VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /689 /2025 () //

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114	D-CRLREV/4738/2026 CRLREV/157/2026	SWADESH SARANGI VS NIKHIL KUMAR PODAR	DAYANIDHI MISHRA VS	//0 DISTRICT & SESSIONS JUDGE,DHENKA CRA/0000032/2018
115	D-CRLREV/39274/2025 CRLREV/158/2026	KABITA SAHU VS STATE OF ODISHA	SUSANTA MOHAPATRA VS	// 1ST A.D.J., BHUBANESWAR(Khordha) CRA/0000002/2021
116	D-CRLREV/5212/2026 CRLREV/159/2026	R.AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000276/2025
117	D-CRP/6851/2026 CRP/5/2026	SATYANARAYAN MAHARANA VS SANJUKTA MOHANTY	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000231/2025
118	D-EXP/4913/2026 EXP/12/2026	MANOJ KUMAR PARIDA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// (//
119	D-FAO/6610/2026 FAO/81/2026	STATE OF ODISHA VS PUSPANGINI TARENIA	SAROJ KUMAR JEE,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000055/2016
120	D-FAO/52884/2025 FAO/82/2026	MANAGING COMMITTEE OF PURNA CHANDRA GIRLS HIGH SCHOOL,TALAPADA, VS STATE OF ODISHA	KUNRBHAKAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000138/2018
121	D-JCRLA/5395/2026 JCRLA/66/2026	SURESH BHUE VS STATE OF ODISHA	ADV. VS	SOHELLA /132 /2019 A.D.J.,PADAMPUR(Bargarh) CT/0000003/2020
122	D-JCRLA/5401/2026 JCRLA/67/2026	RADHAKRUSHNA SAHU@DAHI VS STATE OF ODISHA	ADV. VS	KABISURYANAGAR /138 /2021 A.D.J.,KODALA(Ganjam) ST/0000040/2021
123	D-JCRLA/5403/2026 JCRLA/68/2026	SURENDRA BEHERA VS STATE OF ODISHA	ADV. VS	GOLANTHARA (BERHAMPUR) /54 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000234/2024
124	D-JCRLA/5404/2026 JCRLA/69/2026	RAKESH KUMAR MAHANANDA @ MUNA @ NRUSINGHA VS STATE OF ODISHA	ADV. VS	PHULBANI SADAR /46 /2015 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000043/2015
125	D-LAA/5435/2026	MITRABHANU MEHER	RABINDRA NATH DEBATA	//

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	LAA/14/2026	VS THE LAND ACQUISITION OFFICER, SAMBALPUR	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000046/2015
126	D-MACA/6660/2026 MACA/183/2026	KANCHANA KARJYI VS KUNA RAITA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000176/2022
127	D-MACA/6657/2026 MACA/184/2026	DEEPAK NAYAK VS ARUNA NAYAK	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000171/2022
128	D-MACA/5357/2026 MACA/185/2026	D.M.,UNITED INDIA INSURANCE CO. LTD.,RAIGARH,CHHATISHGARH VS ANITA MAJHI	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000058/2018
129	D-MACA/6911/2026 MACA/186/2026	THE DIVISIONAL MANAGER , M/S. NEW INDIA INSURANCE CO.LTD., KATHAJODI ROAD, BALASORE, JHARKHAND VS MINATI SAHOO	GOPAL CHANDRA SAMANTRAY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000058/2018
130	D-MACA/6912/2026 MACA/187/2026	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED, BHUBANESWAR, JHARKHAND VS DEBAKI SUBUDHI	PRANAB KUMAR SAMANTRAY VS	// 1ST M.A.C.T.,BBSR(Khordha) Mac/0000320/2020
131	D-MATA/6793/2026 MATA/62/2026	PRITISH KHAMARI VS SHIBANI @ PURNIMA PANDA @ KHAMARI	SOUMYA RANJAN DAS VS	// JUDGE, FAMILY COURT, BARGARH(Bargarh) Mat/0000078/2021
132	D-MATA/27630/2024 MATA/63/2026	BISHNU PRASAD BEHERA VS DEBASHREE SAHOO	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000364/2022
133	D-MATA/6556/2026 MATA/64/2026	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	SUSANTA KUMAR TRIPATHY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000281/2021
134	D-MSA/5979/2026 MSA/15/2026	DEEPAK KUMAR MOHANTY VS M/S.SWARNASAKHA ESTATE AND BUILDERS PVT. LTD., BALIANTA, BBSR,KHORDHA	MOHIT AGARWAL VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000036/2024
135	D-RPFAM/6891/2026 RPFAM/62/2026	LIVASH KUMAR NAYAK VS SONALITI NAYAK	PRANAB KUMAR SAMANTRAY VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) Crp/0000016/2023
136	D-RPFAM/5968/2026 RPFAM/63/2026	BISWAJIT KUANR VS	AKASH KUMAR PATTAJOSHI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul)

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137	D-RSA/44583/2025 RSA/81/2026	ANJALI BHOI PARBATI NAYAK VS BISWABHUSAN NAYAK	SUKANTA KUMAR NAYAK VS	Crp/0000047/2024 // A.D.J.,BHADRAK(Bhadrak) RFA/0000034/2021
138	D-RVWPET/5939/2026 RVWPET/46/2026	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
139	D-RVWPET/5897/2026 RVWPET/47/2026	BIRABARA BEHERA VS AKSHAYA KUMAR NAYAK	MANOJ KUMAR MOHANTY VS	// () //
140	D-RVWPET/6609/2026 RVWPET/48/2026	STATE OF ODISHA VS PREMANANDA BEHERA	AJODHYA RANJAN DASH,A.G.A VS	// () //
141	D-RVWPET/42187/2025 RVWPET/49/2026	AKSHAYA KUMAR JENA VS SURESH KUMAR JENA	GAJENDRANATH ROUT VS	// () //
142	D-TRP(C)/6518/2026 TRP(C)/46/2026	JYOTIRMAYEE SAHU VS SASHIBHUSAN PANDA	HARIPAD MOHANTY VS	// () JUDGE FAMILY COURT-II,BHUBANESW CP/0001247/2025
143	D-WA/6302/2026 WA/299/2026	STATE OF ODISHA VS SUDHIR KUMAR NATH	BIBEKANANDA NAYAK,A.G.A VS	// () //
144	D-WA/5246/2026 WA/300/2026	STATE OF ODISHA VS TUSAR RANJAN SATAPATHY	DEBASIS NAYAK,A.G.A VS	// () //
145	D-WA/6495/2026 WA/301/2026	BERHAMPUR UNIVERSITY, GANJAM VS SURESH CHANDRA DASH	RAMDAS ACHARY VS	// () //
146	D-WA/6500/2026 WA/302/2026	STATE OF ODISHA VS AJIT KUMAR MISHRA	SASWAT DAS,A.G.A VS	// () //
147	D-WA/6091/2026 WA/303/2026	STATE OF ODISHA VS NIRANJAN BEHERA	DEBARAJ MOHANTY,A.G.A VS	// () //

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148	D-WA/6582/2026 WA/304/2026	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
149	D-WA/6416/2026 WA/305/2026	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, SAMBALPUR VS GENERAL MANAGER, O/O- THE DISTRICT INDUSTRIES CENTRE ,ROURKELA	BIYOTKESH MOHANTY VS	// 0 //
150	D-WA/6502/2026 WA/306/2026	STATE OF ODISHA VS DR.SHILALIPI PRADHAN	PRABIR KUMAR RAY,A.G.A VS	// 0 //
151	D-WA/6583/2026 WA/307/2026	STATE OF ODISHA VS SUNIL CHANDRA DAS	DEBARAJ MOHANTY,A.G.A VS	// 0 //
152	D-WP(C)/5412/2026 WP(C)/5512/2026	RABINDRA KUMAR SAHOO VS THE SUB COLLECTOR, BANKI	AMARENDRA PRADHAN VS	// 0 //
153	D-WP(C)/6520/2026 WP(C)/5513/2026	NAMITA SAMANTARAY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
154	D-WP(C)/6795/2026 WP(C)/5514/2026	NAZARA BEGUM @ NAGEERA BEGAM VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
155	D-WP(C)/6732/2026 WP(C)/5515/2026	SUNITA GOUDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
156	D-WP(C)/6876/2026 WP(C)/5516/2026	PRIYAMBADA RUPADARSHINI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
157	D-WP(C)/6890/2026 WP(C)/5517/2026	NAND SINGH RATHORE VS CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER-CUM-DIST SUPERVISING AUTHORITY OFCLINICALESTABLISHMENT	RASHMIKANTA MAHALIK VS	// 0 //
158	D-WP(C)/6216/2026 WP(C)/5518/2026	MIHIR KETAN KAR VS THE BRANCH MANAGER, STATE BANK OF INDIA, KENDUPATNA BRANCH, CUTTACK	ALOK KUMAR KAR VS	// 0 //
159	D-WP(C)/6804/2026	DR.RAGHUNANDAN MAHARANA	JIBAN RANJAN DASH	//

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	WP(C)/5519/2026	VS OFFICER ON SPECIAL DUTY (LAND REFORMS) RAYAGADA	VS	0 //
160	D-WP(C)/6428/2026 WP(C)/5520/2026	SATRUGHNA MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
161	D-WP(C)/6547/2026 WP(C)/5521/2026	DEBARAJ SAHU VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
162	D-WP(C)/6662/2026 WP(C)/5522/2026	KSHIRASINDHU KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
163	D-WP(C)/6539/2026 WP(C)/5523/2026	NAGESWAR RAO PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
164	D-WP(C)/6549/2026 WP(C)/5524/2026	PRANABANDHU MUDULI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
165	D-WP(C)/6028/2026 WP(C)/5525/2026	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/6667/2026 WP(C)/5526/2026	MADHU BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
167	D-WP(C)/6545/2026 WP(C)/5527/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
168	D-WP(C)/6554/2026 WP(C)/5528/2026	PRASANNA KUMAR SETHI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
169	D-WP(C)/6936/2026 WP(C)/5529/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// 0 //
170	D-WP(C)/6546/2026 WP(C)/5530/2026	ANKIT KUMAR AGRAWAL VS	AKASH KUMAR PATTAJOSHI VS	// 0

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171	D-WP(C)/6972/2026 WP(C)/5531/2026	STATE OF ODISHA JYOTISH CHANDRA BEHERA VS	SUSHANTA KUMAR MISHRA VS	// // 0
172	D-WP(C)/6519/2026 WP(C)/5532/2026	STATE OF ODISHA NIKHAT SULTANA VS	LAXMI PRASAD DWIVEDY VS	// // 0
173	D-WP(C)/6182/2026 WP(C)/5533/2026	STATE OF ODISHA KHAGESWAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	D-WP(C)/6570/2026 WP(C)/5534/2026	STATE OF ODISHA SUBHASHRI BOITEI VS	SANJAY KUMAR PATTANAIAK VS	// // 0
175	D-WP(C)/6567/2026 WP(C)/5535/2026	STATE OF ODISHA DURGA CHARAN NANDA VS	HARA PRASAD RATH VS	// // 0
176	D-WP(C)/7091/2026 WP(C)/5536/2026	STATE OF ODISHA CHITTARANJAN ROUL VS	GYANA RANJAN SETHI VS	// // 0
177	D-WP(C)/6276/2026 WP(C)/5537/2026	STATE OF ODISHA NRUSINGH SINGH VS	PRASANTA KUMAR NANDA VS	// // 0
178	D-WP(C)/6560/2026 WP(C)/5538/2026	STATE OF ODISHA MAHUA RAY VS	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	// // 0
179	D-WP(C)/4790/2026 WP(C)/5539/2026	BISWADARSHI DAS DEBASHIS ROY VS	PRASHANTA KUMAR MOHANTY VS	// // 0
180	D-WP(C)/6516/2026 WP(C)/5540/2026	STATE OF ODISHA UTTAM SUNDAR RATH VS	SHASHI BHUSAN JENA VS	// // 0
181	D-WP(C)/6569/2026 WP(C)/5541/2026	STATE OF ODISHA BHAGABAN BARAD VS	HARA PRASAD RATH VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/6830/2026 WP(C)/5542/2026	DR.SUDHANSU KUMAR NANDA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
183	D-WP(C)/6628/2026 WP(C)/5543/2026	BICHITRA KUMAR SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
184	D-WP(C)/6619/2026 WP(C)/5544/2026	M/S. DIBYA KUMAR MISHRA, SAMBALPUR VS THE COMMISSIONER (APPEALS), G.S.T., CENTRAL EXCISE AND CUSTOM, KHURDA	ABHILASH MISHRA VS	// 0 //
185	D-WP(C)/6631/2026 WP(C)/5545/2026	RABINDRA KUMAR PATNAIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
186	D-WP(C)/6630/2026 WP(C)/5546/2026	BEDAMATI CHANDAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
187	D-WP(C)/6629/2026 WP(C)/5547/2026	SARANGADHAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
188	D-WP(C)/6707/2026 WP(C)/5548/2026	SASMITA SWAIN VS SUPERINTENDENT CGST AND CENTRAL EXCISE, CUTTACK-1 DIVISION	ITISHREE TRIPATHY VS	// 0 //
189	D-WP(C)/5467/2026 WP(C)/5549/2026	M/S INDUSTRIAL HANDLING PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	AMLAN MOHNATY VS	// 0 //
190	D-WP(C)/54444/2025 WP(C)/5550/2026	MANOJ KUMAR ORAM VS COLLECTOR, SUNDERGARH	TUSAR KANTA SAHOO VS	// 0 //
191	D-WP(C)/4076/2026 WP(C)/5551/2026	KUNJA BIHARI SARAP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
192	D-WP(C)/47/2026 WP(C)/5552/2026	AMRIT LAL SAHU @ SAHOO VS CHATURBHAJA @ CHATURBHUJA ROUT	 VS	// 0 //
193	D-WP(C)/6600/2026	JAGADISH CHANDRA MAHANTA	AJAYA KUMAR TRIPATHY	//

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	WP(C)/5553/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6584/2026 WP(C)/5554/2026	JASHOBANTA KUMAR NAYAK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
195	D-WP(C)/5991/2026 WP(C)/5555/2026	SABITRI PATRA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
196	D-WP(C)/6602/2026 WP(C)/5556/2026	PRASANNA KUMAR PATI VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
197	D-WP(C)/7321/2026 WP(C)/5557/2026	BHAGYAM RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
198	D-WP(C)/5888/2026 WP(C)/5558/2026	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
199	D-WP(C)/6374/2026 WP(C)/5559/2026	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
200	D-WP(C)/6587/2026 WP(C)/5560/2026	DEBASIS SAMAL VS THE ADDL. COMMISSIONER, ADDL. REVISION COURT NO.V, BHUBANESWAR	SANTOSH KUAMR SAMANTRAY VS	// 0 //
201	D-WP(C)/6577/2026 WP(C)/5561/2026	SATYABADI PADHI VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
202	D-WP(C)/5166/2026 WP(C)/5562/2026	DR. SAMBHU PANIGRAHI VS THE CENTRAL INFORMATION COMMISSION, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
203	D-WP(C)/6661/2026 WP(C)/5563/2026	YASMINI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
204	D-WP(C)/6598/2026 WP(C)/5564/2026	SANTOSH KUMAR SWAIN VS	AJAYA KUMAR TRIPATHY VS	// 0

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205	D-WP(C)/1233/2026 WP(C)/5565/2026	STATE OF ODISHA SATYASHREE SAHOO VS THE ADDL. COMNR, ADDL. REVISION COURT NO. II, BBSR	SHASHI BHUSAN JENA VS	// // 0 //
206	D-WP(C)/6635/2026 WP(C)/5566/2026	JANGALI SANDHA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
207	D-WP(C)/6507/2026 WP(C)/5567/2026	JAYANTI KUMARI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
208	D-WP(C)/6659/2026 WP(C)/5568/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
209	D-WP(C)/6603/2026 WP(C)/5569/2026	DHANESWAR SATHUA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
210	D-WP(C)/6599/2026 WP(C)/5570/2026	NARAYAN PRASAD PANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
211	D-WP(C)/52879/2025 WP(C)/5571/2026	SRIKANTA KUMAR SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
212	D-WP(C)/6638/2026 WP(C)/5572/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
213	D-WP(C)/6673/2026 WP(C)/5573/2026	JYOTIRMAYA PUJARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
214	D-WP(C)/6982/2026 WP(C)/5574/2026	SK. ALIM BUX VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
215	D-WP(C)/6640/2026 WP(C)/5575/2026	NAGESWAR DORA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //

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216	D-WP(C)/6632/2026 WP(C)/5576/2026	KISHORE KUMAR SUBUDHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
217	D-WP(C)/6675/2026 WP(C)/5577/2026	GAJAPATI KSHETRA MOHAN PATASANI VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
218	D-WP(C)/6642/2026 WP(C)/5578/2026	DURGA PRASAD DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
219	D-WP(C)/6672/2026 WP(C)/5579/2026	ARUN KUMAR NAIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
220	D-WP(C)/6679/2026 WP(C)/5580/2026	KRUSHNACHANDRA DAS @ KUSA DAS VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //
221	D-WP(C)/6669/2026 WP(C)/5581/2026	THE CHIEF EXECUTIVE OFFICER, NESCO UTILITY (TPNODL) BALASORE VS THE REGISTRAR CUM SECRETARY ODISHA HUMAN RIGHTS COMMISSION(OHRC), KHURDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/6641/2026 WP(C)/5582/2026	PRAFULLA KUMAR HARIJAN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
223	D-WP(C)/6978/2026 WP(C)/5583/2026	BIDYADHAR ROUT VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
224	D-WP(C)/6955/2026 WP(C)/5584/2026	BIDYADHAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
225	D-WP(C)/6648/2026 WP(C)/5585/2026	BIKRAMADITYA MAHARANA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
226	D-WP(C)/7021/2026 WP(C)/5586/2026	SRIGURU INSTITUTE OF NURSING AND MEDICAL SCIENCE, BHUBANESWAR VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// 0 //
227	D-WP(C)/6950/2026	RAJ KUMAR BARIK	JAGABANDHU SAHU	//

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	WP(C)/5587/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7298/2026 WP(C)/5588/2026	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
229	D-WP(C)/6649/2026 WP(C)/5589/2026	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
230	D-WP(C)/6967/2026 WP(C)/5590/2026	BHAGIRATHI DALEI VS STATE OF ODISHA	DEEPAK KUMAR RAJ VS	// 0 //
231	D-WP(C)/7014/2026 WP(C)/5591/2026	SUNIL KUMAR VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
232	D-WP(C)/6953/2026 WP(C)/5592/2026	DEBARA SA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
233	D-WP(C)/6651/2026 WP(C)/5593/2026	NARESH NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
234	D-WP(C)/7292/2026 WP(C)/5594/2026	MINORITY EDUCATIONAL TRUST, KHURDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
235	D-WP(C)/6956/2026 WP(C)/5595/2026	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
236	D-WP(C)/6981/2026 WP(C)/5596/2026	MUNA KARTI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
237	D-WP(C)/7042/2026 WP(C)/5597/2026	JWO DEBADUTTA SAHOO (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
238	D-WP(C)/7293/2026 WP(C)/5598/2026	BIKASH BARAL VS	RAKESH NAYAK VS	// 0

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		STATE OF ODISHA		//
239	D-WP(C)/6834/2026 WP(C)/5599/2026	M/S MEINHARDT SINGAPORE PTE.LTD, UTTAR PRADESH VS UNION OF INDIA	ASIT KUMAR DASH VS	// ()
240	D-WP(C)/1240/2026 WP(C)/5600/2026	DHIRENDRA KUMAR SAHOO VS THE ADDITIONAL COMMISSIONER, ADDL. REVISION COURT NO. II, BHUBANESWAR	SHASHI BHUSAN JENA VS	// ()
241	D-WP(C)/7039/2026 WP(C)/5601/2026	BILASHINI NAYAK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// ()
242	D-WP(C)/1242/2026 WP(C)/5602/2026	HIRANMAYEE SAHOO VS THE ADDITIONAL COMMISSIONER, ADDL.REVISION CORT NO.II, BHUBANESWAR	SHASHI BHUSAN JENA VS	// ()
243	D-WP(C)/2307/2026 WP(C)/5603/2026	PETER ORAM @ PETER MINZ VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// ()
244	D-WP(C)/6354/2026 WP(C)/5604/2026	MONARIKA PALAI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()
245	D-WP(C)/5718/2026 WP(C)/5605/2026	SANJUKTA KUMARI MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
246	D-WP(C)/6368/2026 WP(C)/5606/2026	KAILASH LIMA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
247	D-WP(C)/6593/2026 WP(C)/5607/2026	ISWAR CHANDRA SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// ()
248	D-WP(C)/7028/2026 WP(C)/5608/2026	BISHNU PRASAD SATPATHY VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// ()
249	D-WP(C)/6369/2026 WP(C)/5609/2026	N. GOVIND RAJ PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()

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250	D-WP(C)/6148/2026 WP(C)/5610/2026	ANANDA SA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	D-WP(C)/7068/2026 WP(C)/5611/2026	SAPAN KUMAR KANDI VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
252	D-WP(C)/6756/2026 WP(C)/5612/2026	NIMAI CHARAN SAHU VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
253	D-WP(C)/7304/2026 WP(C)/5613/2026	MAYADHAR SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
254	D-WP(C)/7070/2026 WP(C)/5614/2026	RABINDRA NATH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
255	D-WP(C)/6758/2026 WP(C)/5615/2026	SASMITA DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
256	D-WP(C)/6161/2026 WP(C)/5616/2026	DAYANIDHI PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
257	D-WP(C)/6938/2026 WP(C)/5617/2026	DURGA PRASAD TRIPATHY VS DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BHUBANESWAR	RAJESH TRIPATHY VS	// 0 //
258	D-WP(C)/6162/2026 WP(C)/5618/2026	PRATAP KUMAR THAKUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
259	D-WP(C)/6887/2026 WP(C)/5619/2026	ATREYAPURAPU DILLESWAR RAO VS DISTRICT AND SESSSIONS JUDGE, GANJAM	RABINDRA KUMAR SAHOO VS	// 0 //
260	D-WP(C)/6596/2026 WP(C)/5620/2026	TARAKANTA MISHRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
261	D-WP(C)/7066/2026	BINAYAK MUDULI	KUNAL KUMAR SWAIN	//

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	WP(C)/5621/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/6762/2026 WP(C)/5622/2026	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
263	D-WP(C)/7160/2026 WP(C)/5623/2026	SHREE JAGANNATH COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
264	D-WP(C)/6643/2026 WP(C)/5624/2026	ANANTA PRADHAN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
265	D-WP(C)/6597/2026 WP(C)/5625/2026	SIVA PRASAD DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
266	D-WP(C)/6644/2026 WP(C)/5626/2026	BHAKTABANDHU BAG VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
267	D-WP(C)/6187/2026 WP(C)/5627/2026	JABADU SANDH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
268	D-WP(C)/6889/2026 WP(C)/5628/2026	KALAHANDI GNM COLLEGE, KALAHANDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
269	D-WP(C)/6755/2026 WP(C)/5629/2026	SIBA CHARAN BEHERA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
270	D-WP(C)/7143/2026 WP(C)/5630/2026	ADAPA KESAVA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
271	D-WP(C)/6760/2026 WP(C)/5631/2026	CHITRAREKHA @ CHITRALEKHA SWAIN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
272	D-WP(C)/6645/2026 WP(C)/5632/2026	SIMANCHAL PADHY VS	SANJIB KUMAR RATH VS	// 0

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273	D-WP(C)/6925/2026 WP(C)/5633/2026	STATE OF ORISSA MENAKABALA BEHURA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA	DIGANTA DAS VS	// // ()
274	D-WP(C)/6658/2026 WP(C)/5634/2026	PADMA NAIK VS COLLECTOR, KORAPUT	DIGAMBAR SETHI VS	// // ()
275	D-WP(C)/6932/2026 WP(C)/5635/2026	SACHIKANTA BEHURA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// // ()
276	D-WP(C)/6361/2026 WP(C)/5636/2026	BHUPESH KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
277	D-WP(C)/6747/2026 WP(C)/5637/2026	GAJENDRA DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// // ()
278	D-WP(C)/7242/2026 WP(C)/5638/2026	HEMANTA SAMAL VS SECRETARY, ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	ANANTA NARAYAN PATTANAYAK VS	// // ()
279	D-WP(C)/6594/2026 WP(C)/5639/2026	JYOSTNARANI MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// // ()
280	D-WP(C)/6935/2026 WP(C)/5640/2026	SACHIKANTA BEHURA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// // ()
281	D-WP(C)/6748/2026 WP(C)/5641/2026	MANAS RANJAN PANDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// // ()
282	D-WP(C)/7098/2026 WP(C)/5642/2026	KABITA CHHOTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()
283	D-WP(C)/7013/2026 WP(C)/5643/2026	RATNAKARA SWAIN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// // ()

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284	D-WP(C)/7320/2026 WP(C)/5644/2026	MAHESWAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
285	D-WP(C)/6780/2026 WP(C)/5645/2026	STATE OF ODISHA VS M/S GLOBAL AVIANAUTICS LTD.(GAL), NEW DELHI	SONAK MISHRA, A.S.C VS	// 0 //
286	D-WP(C)/6656/2026 WP(C)/5646/2026	ILIYAS MOHAMMAD VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
287	D-WP(C)/7377/2026 WP(C)/5647/2026	NRUSINGHA ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
288	D-WP(C)/7132/2026 WP(C)/5648/2026	KUPPILI RAJU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
289	D-WP(C)/6652/2026 WP(C)/5649/2026	ARUN KUMAR TRIPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
290	D-WP(C)/7299/2026 WP(C)/5650/2026	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
291	D-WP(C)/6929/2026 WP(C)/5651/2026	MENAKABALA BEHURA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
292	D-WP(C)/7301/2026 WP(C)/5652/2026	BINOD KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/6727/2026 WP(C)/5653/2026	JAYANTA KUMAR BHUYAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
294	D-WP(C)/6371/2026 WP(C)/5654/2026	PRABIR KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	D-WP(C)/6721/2026	KRUSHNA KAMAR	ARUPANANDA GOSWAMY	//

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	WP(C)/5655/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/7381/2026 WP(C)/5656/2026	AMBIKA PRASAD PADHY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
297	D-WP(C)/7045/2026 WP(C)/5657/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
298	D-WP(C)/6729/2026 WP(C)/5658/2026	DURYODHAN SAHU VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
299	D-WP(C)/7239/2026 WP(C)/5659/2026	SUSANTA KUMAR PATTNAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
300	D-WP(C)/7373/2026 WP(C)/5660/2026	M/S JINARDI BIRI FACTORY, MURSHIDABAD VS M/S DANISH ENTERPRISES, SAMBALPUR	MOHAMMED MUSTAQ ANSARI VS	// 0 //
301	D-WP(C)/6099/2026 WP(C)/5661/2026	PRATAP KISHOR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
302	D-WP(C)/7262/2026 WP(C)/5662/2026	WG CDR SURESH CHANDRA SAHU (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
303	D-WP(C)/6764/2026 WP(C)/5663/2026	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
304	D-WP(C)/6130/2026 WP(C)/5664/2026	OKILA BANZARA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
305	D-WP(C)/7264/2026 WP(C)/5665/2026	SQN LDR ATANU KUMAR PANDA (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
306	D-WP(C)/7140/2026 WP(C)/5666/2026	RAMA CHANDRA SAHU VS	LAXMIKANTA MOHANTY VS	// 0

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307	D-WP(C)/7113/2026 WP(C)/5667/2026	STATE OF ODISHA M/S LENKA ENGINEERING, PURI VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL	KAJAL SAHOO VS	// // 0 //
308	D-WP(C)/6875/2026 WP(C)/5668/2026	ALEKHA CHANDRA DAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //
309	D-WP(C)/55340/2025 WP(C)/5669/2026	SHANTANU KUMAR BEHERA VS ADDL. CHIEF SECRETARY TO GOVT., DEPT. OF STEEL AND MINES, BBSR	AMRITA NAYAK VS	// 0 //
310	D-WP(C)/7294/2026 WP(C)/5670/2026	SAGAR KUMAR SETHI VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
311	D-WP(C)/7295/2026 WP(C)/5671/2026	SANJAY KUMAR PATRA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
312	D-WP(C)/7300/2026 WP(C)/5672/2026	SANACHHUKU TUDU @ THAKUR TUDU VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
313	D-WP(C)/7297/2026 WP(C)/5673/2026	SARAT KUMAR DAS VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
314	D-WP(C)/7097/2026 WP(C)/5674/2026	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
315	D-WP(C)/7288/2026 WP(C)/5675/2026	SGT MANORANJAN DASH (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
316	D-WP(C)/40860/2025 WP(C)/5676/2026	TUSHARKANTI DUTTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
317	D-WPCRL/4997/2026 WPCRL/13/2026	RANJU RAIMAN VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	//0 0 //

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318	D-ABLAPL/4976/2026 ABLAPL/2198/2026	PRAMOD MALLIK @ PRAMOD KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000219/2012
319	D-ABLAPL/4849/2026 ABLAPL/2199/2026	LULA ADHIKARI @ PRASANTA KUMAR ADHIKARY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CUTTACK SADAR /284 /2025 () //
320	D-ABLAPL/4983/2026 ABLAPL/2200/2026	PURUSOTTAM BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /56 /2007 () //
321	D-ABLAPL/4934/2026 ABLAPL/2201/2026	BIBHU PRASAD PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /18 /2026 () //
322	D-ABLAPL/4984/2026 ABLAPL/2202/2026	ABINASH PARIDA VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	MAHILA P.S. BUXIBAZAR /73 /2024 () //
323	D-ABLAPL/4985/2026 ABLAPL/2203/2026	JATIN @ JASTIN @ GOLU NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /168 /2025 () //
324	D-ABLAPL/4938/2026 ABLAPL/2204/2026	NARENDRA KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /337 /2025 () //
325	D-ABLAPL/5016/2026 ABLAPL/2205/2026	PRASANNA @ PRASAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1229 /2025 () //
326	D-ABLAPL/4951/2026 ABLAPL/2206/2026	NIRANJAN PARIDA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /19 /2026 () //
327	D-ABLAPL/5018/2026 ABLAPL/2207/2026	MRUTYUNJAY PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /143 /2025 () //
328	D-ABLAPL/4954/2026 ABLAPL/2208/2026	RAKESH KUMAR JENA @ RAKESH JENA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK TOWN /225 /2025 () //
329	D-ABLAPL/3966/2026	AKASH PODHA @ PODH	SURYAKANTA DASH	HEMGIR /20 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2209/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5021/2026 ABLAPL/2210/2026	PRASANNA @ PRASAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1193 /2025 () //
331	D-ABLAPL/4974/2026 ABLAPL/2211/2026	BIPIN BEHERA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /40 /2026 () //
332	D-ABLAPL/5014/2026 ABLAPL/2212/2026	RABI @ BAIKUNTHA RANA VS STATE OF ODISHA	BIKASH KARNA VS	UDITNAGAR /104 /2025 () //
333	D-ABLAPL/4989/2026 ABLAPL/2213/2026	PARAMANANDA SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARABEL NAGAR P.S. /222 /2024 () //
334	D-ABLAPL/4991/2026 ABLAPL/2214/2026	RANJITA NAIK @ YADAV VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	ULLUNDA /12 /2026 () //
335	D-ABLAPL/4993/2026 ABLAPL/2215/2026	BUDU BEHERA @ AJAYA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /24 /2026 () //
336	D-ABLAPL/4998/2026 ABLAPL/2216/2026	BAIKUNTHA PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	RASOL /29 /2026 () //
337	D-ABLAPL/5051/2026 ABLAPL/2217/2026	SHANTILATA SAHOO VS STATE OF ODISHA	ANIL KUMAR DALAI VS	EOW,BHUBANESWAR /9 /2024 () //
338	D-ABLAPL/5063/2026 ABLAPL/2218/2026	K.M. RAO @ KRUSHNA MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	INFOCITY PS /96 /2026 () //
339	D-ABLAPL/4923/2026 ABLAPL/2219/2026	SATYA PATRA @ KSHIRODINI PATRA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DEOGARH /311 /2023 () //
340	D-ABLAPL/4990/2026 ABLAPL/2220/2026	SILU GOCCHAYAT VS	CHIRANJIB ROUT VS	KANIHA /20 /2026 ()

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341	D-ABLAPL/4971/2026 ABLAPL/2221/2026	STATE OF ODISHA SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /396 /2025 ()
342	D-ABLAPL/5065/2026 ABLAPL/2222/2026	STATE OF ODISHA DEBASIS BEHERA @ ROHITA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /13 /2026 ()
343	D-ABLAPL/4835/2026 ABLAPL/2223/2026	STATE OF ODISHA BABAJI MALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// NIKIRAI /35 /2026 ()
344	D-ABLAPL/5025/2026 ABLAPL/2224/2026	STATE OF ODISHA NALINI PRAVA SETHY VS STATE OF ODISHA	LALITENDU BHUYAN VS	// ANANDAPUR /27 /2026 ()
345	D-ABLAPL/5026/2026 ABLAPL/2225/2026	STATE OF ODISHA TAHER AHMED KHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// TIGIRIA /231 /2022 ()
346	D-ABLAPL/5023/2026 ABLAPL/2226/2026	STATE OF ODISHA SUMATI ACHARYA @ SAMA NAYAK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// BHOGRAI /6 /2026 ()
347	D-ABLAPL/5046/2026 ABLAPL/2227/2026	STATE OF ODISHA ALTAF KHAN WARSI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// BELPAHAR /160 /2021 ()
348	D-ABLAPL/5034/2026 ABLAPL/2228/2026	STATE OF ODISHA RANJAN BARA @ RANJAN BAR VS STATE OF ODISHA	ABHISEK MOHANTY VS	// ABHAYACHANDPUR /127 /2021 ()
349	D-ABLAPL/3583/2026 ABLAPL/2229/2026	STATE OF ODISHA BHARATI BEHERA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	// //0 J.M.F.C.,BHAPUR(Nayagarh) ICC/000013/2025
350	D-ABLAPL/5036/2026 ABLAPL/2230/2026	STATE OF ODISHA TUNA @ MRUTUNJAY MOHAPATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// TELKOI /322 /2025 ()
351	D-ABLAPL/5047/2026 ABLAPL/2231/2026	STATE OF ODISHA BARUN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// ANGUL SADAR PS /991 /2022 ()

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352	D-ABLAPL/5080/2026 ABLAPL/2232/2026	ARUN KUMAR SAHU @ MANTU SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /161 /2025 () //
353	D-ABLAPL/5081/2026 ABLAPL/2233/2026	RAJUA MAHANA @ RAJ KISHOR MAHANA VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /53 /2026 () //
354	D-ABLAPL/5088/2026 ABLAPL/2234/2026	RAJESH DEY @ RAJESH KUMAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /51 /2026 () //
355	D-ABLAPL/5038/2026 ABLAPL/2235/2026	RANJAN BARA @ RANJAN BAR VS STATE OF ODISHA	ABHISEK MOHANTY VS	ABHAYACHANDPUR /126 /2021 () //
356	D-ABLAPL/5089/2026 ABLAPL/2236/2026	AKSHAY JANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /10 /2026 () //
357	D-ABLAPL/5092/2026 ABLAPL/2237/2026	BISWAJIT GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /30 /2026 () //
358	D-ABLAPL/3476/2026 ABLAPL/2238/2026	KARTIKESWAR ROUT @ BUNTY VS STATE OF ODISHA	ABINASH ACHARYA VS	LAXMISAGAR P.S. /758 /2025 () //
359	D-ABLAPL/5041/2026 ABLAPL/2239/2026	RANJAN BARA @ RANJAN BAR @ RANJAN DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	ABHAYACHANDPUR /136 /2021 () //
360	D-ABLAPL/5043/2026 ABLAPL/2240/2026	DUSMANTA BEHERA @ BIKI VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KHAMAR /38 /2026 () //
361	D-ABLAPL/4535/2026 ABLAPL/2241/2026	JADUNNATH MALIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	PIRAHAT P.S /23 /2026 () //
362	D-ABLAPL/4597/2026 ABLAPL/2242/2026	BABULA @ BABULI GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SHERAGADA /464 /2023 () //
363	D-ABLAPL/4850/2026	NIGAMANANDA JENA	KASHINATH PATTANAIAK	BEGUNIA P.S. /61 /2026

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	ABLAPL/2243/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4922/2026 ABLAPL/2244/2026	RAMESH CHANDRA BEHURA VS STATE OF ODISHA	SADHAN MOHANTY VS	MAHANGA /51 /2026 () //
365	D-ABLAPL/4999/2026 ABLAPL/2245/2026	SISIR KUMAR ROUT VS STATE OF ODISHA	PITAMBAR PANDA VS	PHULBANI TOWN /39 /2026 () //
366	D-ABLAPL/4961/2026 ABLAPL/2246/2026	SURENDRA NAYAK VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /10 /2026 () //
367	D-ABLAPL/5028/2026 ABLAPL/2247/2026	BANARANI @ BANANRANI BARIK @ BANARANI BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /96 /2026 () //
368	D-ABLAPL/5117/2026 ABLAPL/2248/2026	PRASANTA MALIK @ PRASANT MALLIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BALICHANDRAPUR /42 /2026 () //
369	D-ABLAPL/4910/2026 ABLAPL/2249/2026	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAIDYANATHPUR /59 /2025 () //
370	D-ABLAPL/5120/2026 ABLAPL/2250/2026	PRASANTA MALIK @ PRASANT MALLIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BALICHANDRAPUR /44 /2026 () //
371	D-ABLAPL/5033/2026 ABLAPL/2251/2026	RASMI BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOPALPUR /53 /2023 () //
372	D-ABLAPL/5124/2026 ABLAPL/2252/2026	ANJANA PARMIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	Bamapada (Industrial Area) /47 /2026 () //